

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:4585  
ANSWERED ON:19.12.2014  
ILLEGAL ENTRY OF HELICOPTERS AIRCRAFT  
Joshi Shri Chandra Prakash

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether reports relating to illegal entry of the helicopters / aircraft and transgression of Indian airspace in the border areas have been received during the last two years and the current year;
- (b) if so, the details thereof;
- (c) the names of the countries whose helicopters have been found to be illegally entered the border during the last two years and the current year; and
- (d) the reaction of the Government thereto?

**Answer**

MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR)

(a) & (b): The details of transgression of Indian airspace by helicopters / aircraft in the border areas during the years 2012, 2013 & 2014 (till 15.12.2014) are as follows:

Year	No. of transgressions of Indian airspace
2012	06
2013	12
2014	16
(till 15. 12.2014)	

- (c) During the last two years and the current year (till 15.12.2014), helicopters of Pakistan and China have transgressed into Indian airspace.
- (d) The incidents of violation of Indian airspace are taken up with the concerned countries through established channels including Ministry of External Affairs.